

(d) whether there is any proposal to open a PF office at Kasaragod in Kerala; and

(e) if so, the details thereof and the action taken thereon ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (e) The Information is being collected and will be laid on the Table of the House.

Assistance for Competitive Classes

3885. SHRI SUSHIL KUMAR SINGH : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government provided an assistance to candidates from weaker sections for preparations of different competitive examinations;

(b) if so, the details thereof;

(c) the expenditure incurred during each of the last three years in this regard; and

(d) the results and success ratio of the candidates getting benefit from such assistance ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) Yes, Sir, under the Scheme of Pre-Examination Coaching for weaker Sections based on Economic criteria, financial assistance is provided to non-Governmental Organisations for various competitive examinations for public employment and for admission in professional courses i.e. :

- (i) Central Civil Services Examination through UPSC
- (ii) State Civil Examination through State Public Service Commission
- (iii) Entrance Examination for Professional Course
- (iv) Subordinate Services Examinations &
- (v) Lower Services Examinations.

(c) and (d) The expenditure incurred and the number of candidates coached under this scheme during the last three years in as under :

Year	Amount Disbursed (Rs. Crores)	Beneficiaries (Nos.)
1995-96	1.31	3560
1996-97	0.29	620
1997-98	0.82	1360

Since most of the grantee institutions do not furnish success rate, therefore the success rate is not possible to monitor.

[Translation]

Setting up New CGHS Dispensary in Delhi

3886. SHRI PRABHU DAYAL KATHERIA :
SHRIMATI USHA MEENA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have received any request for setting up new CGHS dispensaries in Delhi/ New Delhi;

(b) if so, the details thereof, State-wise;

(c) whether the Government have allocated the required fund for these dispensaries;

(d) if so, the progress made so far; and

(e) the time by which these dispensaries are likely to be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) Requests have been received from Vasant Vihar, Vasant Kunj, Sarita Vihar, Shahibabad, Sultanpuri, Bahadurgarh, etc.

(c) to (e) New CGHS dispensaries are opened in a phased manner subject to availability of resources and fulfilment of the prescribed norms.

[English]

National Co-operative Consumer Federation

3887. DR. BIZAY SONKAR SHASTRI : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 916 dated June 2, 1998 regarding N.C.C.F. and state:

(a) whether the distributors/dealers/manufacturers are making credit sales to the Kendriya Bhandar and the Super Bazar;

(b) if so, the reasons for not making credit sales in the NCCF;

(c) whether the suppliers are mobile shops making supplies to the Government Departments at their door steps at the sweet rates and not at fixed prices comparable with the Kendriya Bhandar;